GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:92 ANSWERED ON:22.11.2011 SHOOTING OF FOREIGN FILM IN INDIA Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether the Government proposes to allow foreign film makers to shoot their films in the country;
- (b) if so, the details thereof and the number of films shot in various parts of the country during each of the last three years and the current year;
- (c) the details of fee fixed and revenue generated there from during the said period; and
- (d) the steps taken by the government to promote/encourage foreign film makers for the purpose?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (DR. S. JAGATHRAKSHAKAN)

- (a) Yes, Sir.
- (b) Ministry of Information & Broadcasting have accorded shooting permission to 80 foreign feature films/TV reality shows since 2008. The details of permissions accorded by Ministry of Information & Broadcasting for shooting of feature films/TV reality shows in the last three years and in the current year are as under:

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S.No. Year Number of Permission

1. 2008 26
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3. 2010 21

2. 2009 23

4. 2011 (till 10 date)

TOTAL 80

(c) A fee equivalent of US \$ 225 is charged from the applicant seeking permission to shoot in India. The revenue earned from the fees during the last three years and the current year are as under:

S.No. Year No. of Permission Revenue earned (Rs. in Lakhs)

- 1. 2008 26 2.41
- 2. 2009 23 2.48
- 3. 2010 21 2.06
- 4. 2011 (till 10 1.04 date)

TOTAL 80 7.99

- (d) The Ministry of Information & Broadcasting, Government of India have taken number of steps to promote/ encourage foreign film makers to shoot feature films/TV reality shows in India. Some of the steps taken by the Government are as follows:
- (i) This Ministry through its Plan Scheme "Participation in Film Markets in India and Abroad" promotes shooting locations in India through India Pavilion in different International film festivals/markets.
- (ii) The film shooting equipments used for photography, filming, sound recording, raw films, video tapes etc. are allowed to be temporarily imported without payment of customs duty by foreign producers for shooting feature films/TV reality shows subject to certain conditions.
- (iii) The shooting permissions are accorded in a time bound manner.